

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 193 OF 2018 IN
DFR NO. 4432 OF 2017

Dated: 16th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

UJVNL		...	Appellant(s)
	Vs.		
Uttarakhand Electricity Regulatory Commission & Anr.		...	Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Anand Tiwari

Counsel for the Respondent(s) : --

ORDER
(IA No. 193 of 2018)
For Condonation of Delay

Issue Notice to the Respondents on the *IA No.193 of 2018 (for condonation of delay)* returnable on 06.04.2018. Dasti, in addition is permitted.

List the matter on **06.04.2018**.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr